

**In the National Company Law Tribunal, Jaipur**

**Item No. 208**

**CP No. (IB)-240/9/JPR/2019**

**UNDER SECTION 9 OF IBC, 2016**

**In the matter of:**

**Santosh Steel Corporation**

**.....Applicant/Petitioners**

**VS.**

**Dak Rolls Pvt. Ltd.**

**.....Respondent**

**Order delivered on 01.11.2019**

**Coram: SH. P. S. N. PRASAD, HON'BLE JUDICIAL MEMBER  
SH. RAGHU NAYYAR, HON'BLE TECHNICAL MEMBER**

For Petitioner (s) : Sourabh Malpani, Adv.  
For Respondent(s) : None appeared

**ORDER**

Counsel for the Operational Creditor is present and submitted that the last order dated 11.10.2019, is complied with. Registry may take steps to serve notice to the Corporate Debtor for his appearance as well as filing reply in the matter within one week. Post the matter to 21.11.2019.

Sd—

**(RAGHU NAYYAR)  
TECHNICAL MEMBER**

Sd—

**(P. S. N. PRASAD)  
JUDICIAL MEMBER**